COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixteenth Lok Sabha)

THIRTY-EIGHTH REPORT

(Presented on 3.1.2018)

- I, the Chairperson of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-eighth Report.
- 2. The Committee met on 2 January, 2018 for allocation of time under rule 294(1)(e) of the Rules of Procedure to three Resolutions given notices of by Dr. Udit Raj, Sarvashri Om Birla and Y.V. Subba Reddy, M.Ps.

Allocation of time to Resolutions

- 3. The Committee recommend allocation of time to three resolutions as follows:-
 - Resolution by Dr. Udit Raj regarding immediate -2 hours (i) steps for providing reservation to the persons belonging to the Scheduled Castes and the Scheduled Tribes in posts and services under the State and reservation in higher judiciary
 - Resolution by Shri Om Birla regarding simultaneous -2 hours elections to the House of the People and various State Legislative Assemblies
 - 2 hours (iii) Resolution by Shri Y.V. Subba Reddy regarding measures for prevention and control of fluorosis in Prakasam district in the State of Andhra Pradesh

Recommendation

The Committee recommend that the allocation of time to three resolutions, as shown in 4. paragraph 3 above, be agreed to by the House.

Chairperson,

NEW DELHI; DR. M. THAMBI DURAI Committee on Private Members' 2 January, 2018 Bills and Resolutions. 12 Pausha, 1939 (Saka)